

File No: NCLT/Secretary/Misc/2023 /1800-1803  
National Company Law Tribunal

CGO Complex, Block-3., 6<sup>th</sup> Floor  
New Delhi- 110003  
Date: 10/07/2023

To

1. The Executive Engineer, Electrical  
Central Public Works Department  
CGO Complex, Block-13  
New Delhi- 110003

2. The Executive Engineer, Civil  
Central Public Works Department  
CGO Complex, Block-11  
New Delhi- 110003

**Sub: Issue of "Safe to use" certificate of the Block-3, CGO Complex.**

Sir,

This is for your information that due to torrential rainfall yesterday, the NCLT premises/building has been completely inundated with water. This has caused complete disruption to the electricity supply to the entire building. The electrical panel room which houses 11000 KV supply line to Block 3 and Block 4 is completely submerged in water which has endangered the safety of occupants of the building, besides causing non-functioning of all lifts. The NCLT proceedings would remain suspended till further orders.

In view thereof, the CPWD (Electrical & Civil) is requested to provide "Safe to use" certificate pertaining to both electrical and civil side, at the earliest.

As informed by CPWD that the restoration work is to take some time and considering the safety of the occupants, it has been decided to evacuate the building to avoid any untoward incident or mishap.

**It is to your information that only after "Safe to use" certificate is issued by CPWD that the NCLT proceedings can be resumed.**

Kindly do the needful at the earliest.

Yours faithfully,

*Anupam Lahiri*  
(Anupam Lahiri)  
Secretary

Copy to:

1. Secretary to the Government of India, Ministry of Corporate Affairs, Shastri Bhavan, New Delhi- 1100001;
2. Joint Secretary to the Government of India, Ministry of Corporate Affairs, Shastri Bhavan, New Delhi- 1100001;

3. Director to the Government of India, Ministry of Corporate Affairs, Shastri Bhavan, New Delhi- 1100001;
4. Under Secretary to the Government of India, Ministry of Corporate Affairs, Shastri Bhavan, New Delhi- 1100001
5. NCLT Website.
6. Notice Board of NCLT.